

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.130/BB/2017	-	For hearing	Rule 6 of IB	IMECO Ltd Vs BEML Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① Smt. Sayashree P.C.S.
Ratakonda Secretary.
K.S. MADHAW.
ADVOCATE
944 23 550 70

Dr. T. T. Induru
24/1/2018

② ADARSH S
A.K LAW CHAMBERS
8754408961

Respondent

Adarsh

ORDER

Counsel for Petitioner is present. A.K Law Chambers Advocate filed vakalath for Corporate Debtor. For filing objections, list it on 19/02/2018.


Member (T)


Member (J)